

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 24.11.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	105248/2012	ARVIND PIPES AND FITTINGS INDS PVT LTD V/S PIONEER METAL WARE MFG CO LTD	BHARAT JOSHI

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 25.11.2020

URGENT MATTERS

SRN O	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	104840/2009	DILSHAD INAMULLA KHAN V/S NASEEM BANO IRFAN AHMED ANSARI AND ORS.	A.A. MANIYAR AND M.G. ANSARI

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 27.11.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	106610/2003	VISHWANATH NAGESH NADKARNI AND 2 ORS V/S RECOVERY OFFICER DRT-II AND ANR	M S JHANGIANI NARULA AND AS VIRAJ MANIAR ASSOCIATES
2	SUIT	108686/2000	PRASHANT C PAL V/S HMG ENGINEERING LTD	ANUJ N NARULA NAIK